

which do not have the facility of post office;

(b) whether Government propose to set up new post offices in these villages; and

, [(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON) : (a) All villages of Almora District are provided with arrangements of delivery of mail. 503 villages have either a post office or have counter service facility through mobile post offices. The remaining 2464 villages do not have these facilities.

(b) and (c) The Government propose to establish more new post offices and extend counter service facilities to the remaining villages in a phased manner.

General Pool accommodation for teaching staff

2461. SHRI KRISHNA NAND JOSHI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the teaching staff of Delhi Administration is eligible for general pool accommodation-

(b) whether it is also a fact that the teaching staff

(c) if so, what are the specific reasons for such a discrimination between the teaching staff of the two sets of educational institutions in the matter of allotting residential accommodation?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) Yes, Sir.

(c) The teaching staff of Government aided schools are not eligible for Government accommodation as they are not Government servants.

Inclusion of coconut under Development Programme of Oil-Seeds

2462. SHRI O. J. JOSEPH: Will the Minister of AGRICULTURE be pleased to state;

(a) whether Government have included coconut oil in the category of edible oils;

(b) whether Government propose to include coconut under the development programme of oil-seeds undertaken by the National Dairy Development Board; and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) There is no proposal, at present, to include coconut under the development programme of oilseeds undertaken by the National Dairy Development Board.

(c) Question does not arise.

Reduction in rationed Sugar quota

2463. SHRI P. N. SUKUL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the quota of sugar sold through the fair price shops has been further reduced and

(b) if so, for how long this reduction in the sugar ration is going to be continued?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) No, Sir. There has been no reduction

tion in the monthly levy sugar quotas of the States since the re-introduction of the policy of partial control in December, 1979.

(b) Does not arise.

Dusting work in National Archives of India

2464. SHRI LADLI MOHAN NIGAM: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Class IV employees of the National Archives of India, New Delhi, are required to perform dusting duties after and before office hours which is a health hazard to them;

(b) whether it is also a fact that recently these employees were asked to undergo medical examination;

(c) if so, what are the details in this regard; and

(d) whether Government propose to recruit employees for dusting work, if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (c) The National Archives of India is a repository of the records of the Government of India and for the proper maintenance of these records regular dusting is necessary. Earlier dusting of the records was done during the office hours but on the recommendations of the National Institute of Occupational Health, Ahmedabad, it is now being done after office hours only. The employees engaged on this duty are supplied with aprons and masks in order to avoid inhalation of dust.

All the members of the staff working in the stack area have recently been medically examined in order to assess whether there is any health hazard. Their medical report is awaited and in the absence of medical opinion it is difficult to conclude

whether the dusting duty being performed by the said staff is a health hazard.

(d) Yes, Sir. It has since been decided to use vacuum cleaners for cleaning the shelves and stack area. Five posts of Helpers have been created to which recruitment will be made shortly.

Complaints against South Avenue enquiry office

2465. SHRI SHIVA CHANDRA JHA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that Government have received complaints against the malfunctioning of the CPWD Enquiry Office in South Avenue, New Delhi;

(b) if so the details thereof and the action taken by Government in this regard; and

(c) the number of flats in South Avenue which have been whitewashed in 1980 and were also whitewashed during 1979 and the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NA-; RAIN SINGH): (a) No, Sir.

(b) Does not arise.

(c) 14 flats in South Avenue were whitewashed in 1979 as well as in 1980. 13 of them were white-washed in 1980 due to change of occupancy and 1 was white-washed due to disfiguring of the walls on account of water leakage etc. from the top.

Setting up of agro-industrial prices commission

2466. SHRI SHIVA CHANDRA JHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government are planning to set up an agro-industrial price commission for maintaining the parity between agricultural and industrial prices; and